

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 65666/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 11564/2018

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

Date : 27-11-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. R. D. Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent within two weeks time.
Notice thereafter be issued.

List again on 28.1.2019.

ANIL LAXMAN PANSARE
Registrar